

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 53(ND)/17

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.**

**NAME OF THE COMPANY:** Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I. Garment Associates Pvt. Ltd.

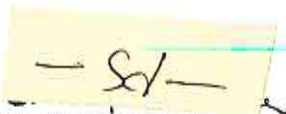
**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: None		
	For the Respondent (s)	: None		

**Order**

Present none for the Petitioner.

Renotify this case for further consideration on 13<sup>th</sup> November, 2017.

  
**(Ina Malhotra)**  
**Member (J)**